

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2526
ANSWERED ON:09.08.2010
COORDINATION WITH STATES FOR IMPLEMENTATION OF SCHEMES
Shanavas Shri M. I.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has initiated any steps to improve coordination with the States in regard to implementation of its development schemes and plans;
- (b) if so, the details thereof;
- (c) whether the Government has evaluated the rural development schemes that have been implemented by the States including Kerala and Bengal during the last three years, State-wise and;
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b) :The Ministry of Rural Development has been regularly coordinating with the State Governments and Union Territory Administrations through various modes such as organizing of meetings of Performance Review Committee (PRC), visits of Area Officer's in the States/Districts, meetings of Vigilance and Monitoring Committee (V&MC) at the State/District Level, and visits of National Level Monitors (NLMs) in different districts to monitor the progress of rural development programmes.
- (c)& (d): During the last three years, the Ministry of Rural Development has conducted evaluation/impact assessment studies of its programmes namely Accelerated Rural Water Supply Programme (ARWSP), District Rural Development Agency (DRDA) Administration, State Institute of Rural Development (SIRD). These studies covers all the major states in the Country, including Kerala and Bengal. Broadly, the reports have assessed the performance of various schemes as satisfactory.